

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

STARRED QUESTION NO:150

ANSWERED ON:30.07.2015

Electrification of Villages

Choudhary Col. (Retd) Sona Ram; Thomas Prof. Kuruppassery Varkey

Will the Minister of POWER be pleased to state:

- (a) the details of the schemes under implementation for electrification of villages in the country along with the targets set and achieved, scheme-wise;
- (b) whether the funds allocated to electrify villages under the Deen Dayal Upadhyaya Gram Jyoti Yojana (DDUGJY) are adequate;
- (c) if so, the details thereof including the funds allocated, released and utilised for the purpose and the number of villages fully electrified till date, State/UT-wise; and
- (d) whether the Government proposes to associate public representatives in the implementation of the Schemes and if so, the details thereof?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER,
COAL AND NEW & RENEWABLE ENERGY

(SHRI PIYUSH GOYAL)

(a) to (d) : A Statement is laid on the Table of the House.

STATEMENT

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF STARRED QUESTION NO.150 TO BE ANSWERED IN THE LOK SABHA ON 30.07.2015 REGARDING ELECTRIFICATION OF VILLAGES.

(a) to (c) : The Government of India has approved the Deendayal Upadhyaya Gram Jyoti Yojana (DDUGJY) for feeder segregation, strengthening of sub-transmission and distribution, metering at all levels and rural electrification. The erstwhile Rajiv Gandhi Grameen Vidyutikaran Yojana has been subsumed as the rural electrification component of DDUGJY. The existing funds allocated in the scheme are adequate for this purpose. Out of the total census (2011) villages of 5,97,464 as on 30.06.2015, 5,80,053 have been electrified. The State-wise details of sanctioned project cost and funds disbursed (capital subsidy) by Government of India along with the targets and achievement of villages electrified under Rural Electrification Component of the scheme are at Annex-I. In addition, proposals for the States of Himachal Pradesh, West Bengal, Madhya Pradesh, Tamil Nadu, Uttar Pradesh, Andhra Pradesh and Bihar with total project cost of Rs. 14680 Crore have been approved by the Government of India as on date. Details are at Annex-II.

(d) : To institutionalize the system of consultation with public representatives including Member of Parliament (MP) & Member of Legislative Assembly (MLA) in preparation, review and monitoring of the implementation of Deendayal Upadhyaya Gram Jyoti Yojana (DDUGJY); Ministry of Power has advised states to constitute 'District Electricity Committee' under the Chairmanship of senior most MP of the district and other MPs and MLAs of the district as members. The Committee shall be consulted in the preparation of Detailed Project Reports (DPRs) under DDUGJY and would monitor the implementation of the scheme.
